

Gazette Notification dated 01.03.2014 for setting up of an Agricultural University in Andhra Pradesh under the provisions of Section 93 (Thirteenth Schedule) for the Andhra Pradesh State Re-organization Act, 2014.

(b) Government of Andhra Pradesh has in June, 2014 earmarked 500 acres of land for establishment of Agricultural University.

(c) There is no delay.

Dairy development in Tamil Nadu

1859. DR. R. LAKSHMANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government has allocated a fund of ₹ 200 crore for a Special Programme for Dairy development under National Mission for Protein Supplements (SPDD-NMPS);

(b) whether Tamil Nadu, which is one of the major milk producing States, has been included in this programme; and

(c) if so, the steps taken under this programme in the State of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) The Union Government is not making any subsector-wise allocation under National Mission for Protein Supplements (NMPS) from the Financial Year 2013-14. However, State-wise allocations are being made to allow the States the flexibility to prepare projects for dairy/fisheries/goatery/piggery as per the requirement of the States/UTs subject to the condition that the total cost of dairy development projects should not exceed 50% of the total allocation for a particular State/UT.

(b) Tamil Nadu has been included in the NMPS scheme and an allocation of ₹ 14.00 crore has been made to the State of Tamil Nadu for the year 2014-15 including for dairy development activities, out of total allocation of ₹ 300.00 crore under the Mission.

(c) The Government of Tamil Nadu had submitted two project proposals under NMPS for approval by State Level Sanctioning Committee (SLSC) in its meeting held on 29.01.2014 for implementation during 2014-15, details of which are as under:

1. Intensive Goat Production for Enhancing Protein Supplement in 10 districts of Tamil Nadu ₹ 510.00 lakh.

2. Strengthening infrastructure for production of Ultra Heat Treatment (UHT) Milk and related products at Salem Dairy ₹1570.91 lakh.

SLSC of the State approved the above projects and accordingly, Union Government has released an amount of ₹ 7.00 crore as first instalment against an allocation of ₹14.00 crore for the year 2014-15.

**Payment under crop insurance scheme to farmers
of Madhya Pradesh**

†1860. SHRI DIGVIJAYA SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether crop insurance scheme is under implementation in Madhya Pradesh;
- (b) the company which has been authorized for crop insurance in Madhya Pradesh;
- (c) the number of farmers whose crops were insured in the years, 2011-12, 2012-13 and 2013-14 and the number of farmers out of them who have been given crop insurance during said period;
- (d) the soyabean crop in Madhya Pradesh suffered huge loss due to heavy rain in the year 2013-14; and
- (e) the names of districts where such crop loss was suffered and the number of farmers along with the amount paid to them under the crop insurance scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEVKUMAR BALYAN): (a) and (b) Yes, Sir. National Agricultural Insurance Scheme (NAIS) is being implemented by the Agriculture Insurance Company of India Ltd. (AIC) in the country including Madhya Pradesh. However, under Modified NAIS (MNAIS) and Weather Based Crop Insurance Scheme (WBCIS) Components of National Crop Insurance Programme (NCIP), State Government including Madhya Pradesh have the choice to select one or more companies from the list of eleven empanelled companies viz. Agriculture Insurance Company of India Ltd., ICICI- Lombard, IFFCO-TOKIO, HDFC-ERGO, Cholamandalam-MS, Tata-AIG, Future Generali India, Reliance, Bajaj Allianz, SBI and Universal Sompo General Insurance companies for implementation of crop insurance programme.

- (c) Details are given in the following table:

†Original notice of the question was received in Hindi.